## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	Hearing		HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

NO.	& PHONE NUMBER	REI Y.ND,
<u> 24)</u>	KRISHNAMURTHY	
	0001901949	

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

**SIGNATURE** 

Abaipan Eletide Kalenty. ND Souletim (P) Itd.

24) KIRAN LM 9008028277

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- Patitions

Counsel for petitioner is present. Shri M.S. Narayana, Advocate has filed vakalat for respondent. Counsel for petitioner has filed memo along with annexures that notice was served on the respondent.

For filing objections list it on 19.09.2017. Meanwhile, Registry is directed to check and put up note on Form 5.

MEMBER (J)

MEMBER (T)